COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOs. 344 & 345 of 2017 IN DFR NO. 1054 of 2017

Dated: 9th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

GRIDCO Ltd. Vs.	° Oro	Appellant(s)
Powergrid Corporation of India Ltd. & Ors.		Respondent(s)
Counsel for the Appellant(s)	:	Ms. Himanshi Andley for Mr. R.K.Mehta
Counsel for the Respondent (s)	:	Mr. Anand K.Ganesan Ms. Neha Garg for R-1

Mr. Rishabh Donnel Singh for R-8

<u>ORDER</u>

Learned counsel for the appellant seeks two weeks further time to serve notice on the respondents.

List the matter on 06.09.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt